

(c) whether Government contemplates to decide to issue at par with Engine Driver-cum-Master working with Marine Department; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The proposal was examined. It has not been possible for the Government to agree to the proposal.

(c) and (d). Since there is no post designated as Engine Driver-cum-Master in the Marine Department of the Andaman and Nicobar Administration, the question of deciding the issue at par with the above mentioned post does not arise.

Visit of World Bank team to irrigation projects

2576. SHRI MOHAN LAL PATEL:
SHRI NAVIN RAVANI:

Will the Minister of IRRIGATION be pleased to state:

(a) whether the World Bank Supervision team has visited certain irrigation projects which are being financed by the World Bank;

(b) if so, the details thereof and the assessment made of their progress; and

(c) whether it is a fact that the progress work of certain irrigation project is very slow; if so, what measures are being taken to complete those projects in time?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). There are several irrigation projects which are being assisted by World Bank. The Bank Supervision Missions periodically visit the Bank assisted projects which are being implemented by various State Governments. Appraisal, pre-appraisal and Supervision Mission apart from visiting the Project

sites usually holds discussions with Project Authorities, State Governments and also with officials of Government of India. The observations and findings of the Bank's Mission's are generally communicated to the Project Authority, the State Government and Government of India by Bank for follow-up action.

(c) The progress of implementation of Bank assisted Irrigation Projects in India can generally be termed as satisfactory. However, wherever the progress is slow for any specific project, suitable action/measures are suggested to the State Governments and Project Authorities.

Dissatisfaction among I.C.A.R. Staff

2577. SHRI L. S. TUR:
DR. A. U. AZMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a wide spread dissatisfaction among the staff in ICAR as is evident by protests of the staff posting of posters and earlier en block resignations of staff from the Grievance Committee;

(b) whether complaints of the staff have been looked into and the action taken on the legitimate demands of the staff;

(c) what were the reasons for indefinite and sudden postponement of the elections of the Jt. Staff Council set up under Government instructions and when are the elections being organised; and

(d) whether Government propose set up an effective redressal and a defusing mechanism?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) A few handwritten stickers most probably brought from outside were pasted on two floors of Krishi Bhavan stealthily but this

was not due to any wide-spread dissatisfaction among the staff of the ICAR. It was obviously the work of a few disgruntled elements.

Some staff representatives of the Joint Staff Council of the ICAR Headquarters had sent a joint resignation letter. Later on, these staff representatives withdrew their resignations.

(b) Action, as decided in the meetings of the Joint Staff Council, has been taken on 17 items. It is however difficult to take action on items which are not covered under the rules of the ICAR or are not in consonance with the procedure and practice in the Central Government.

(c) The term of the staff representatives on the Joint Staff Council expired on 18th June, 1982. A programme for fresh elections was drawn-up and circulated in May, 1982. The elections were fixed for 28th June, 1982. In the meantime, the meetings of the Standing Finance Committee and Governing Body of the Council were fixed for 28th & 29th June, 1982. In view of this election of the staff representatives had to be postponed. The election has now been fixed for 31st July, 1982.

(d) A Joint Council Scheme already exists and Joint Staff Councils have been established both at the Headquarters of the Council and in the institutes. The scope of this scheme includes all matters relating to the conditions of service and work, welfare of employees and improvement of efficiency in the standard of work. Further, for providing a forum for employees to ventilate their personal grievances relating to official matters and for imparting a degree of objectivity and fair-play in the consideration of such grievances as also for assuring prompt consideration and decisions on grievances, Grievance Cells have been constituted at the Headquarters of the Council and in the institutes. No other redressal or difusing mechanism apart from this is necessary as the existing mechanism appears to be quite adequate.

Kharif Prospects

2578. SHRI SATYENDRA NARAIN SINHA: Will the Minister of AGRICULTURE be pleased to state:

(a) this year's Kharif prospects in the context of vagaries of monsoon; and

(b) whether Government are keeping stocks of early maturing varieties of peddy seeds to be used in case of possible early monsoon break?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) It is too early to make an assessment of Kharif crop prospects at this stage. However, the recent moderate to heavy rainfall in many parts of the country will have beneficial effect on Kharif crops.

(b) Yes, Sir.

Allotment of Funds to States for Rural Development

2579. SHRI K. A. SWAMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the funds allotted to various States for rural development in 1980, 1981 and 1982; and

(b) the amounts of funds which lapsed State-wise, giving year-wise up for 1980, 1981 and 1982?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) The Central releases to the States/Union Territories for some of the major programmes of rural development, like integrated rural development programme (IRDP), food for work/national rural employment programme (NREP), drought prone areas programme (DPAP) and desert development programme (DDP) during 1979-80, 1980-81 and 1981-82 are indicated State-wise in Statements I to IV attached.

(b) Generally, the funds which remain unutilised under these programmes in the States at the end of a financial year are available for utilisation during the next year and do not lapse at the end of the year.